

**Amount paid under Export Assistance Scheme Industry-wise**

2407. SHRI S. R. DAMANI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the total amount paid under the export assistance scheme industry-wise, during the last three years;

(b) the exports made by small-scale industries and the assistance given to them under the scheme; and

(c) whether any new schemes are made to give better incentives to this sector so that they can increase their exports and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG):

(a) A statement (Annexure-A) showing total amount disbursed as cash compensatory support to the major product groups during the last three years is laid on the Table of the House. [Placed in Library. See No. LT-1250/77].

(b) Separate statistics showing exports made by SSI units and the amounts paid as cash compensatory support to these units are not maintained. Moreover, products made by SSI Sector are also exported by large scale units.

Under the Import policy for Registered Exporters, the SSI units are given several special facilities. A brief statement summarising these facilities is (Annexure-B) laid on the Table of the House. [Placed in Library. See No. LT-1250/77].

(c) The facilities being made available to the SSI units are constantly kept under review and necessary changes are announced at the time of the revision of the Import Policy every year.

**National Wage Board to study National Wage Policy**

2408. DR. VASANT KUMAR PANDIT:  
SHRI RAMJI LAL SUMAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government are considering to have National Wage Policy;

(b) what action Government have taken in this matter; and

(c) whether Government propose to appoint a National Wage Board or a Committee to study the problem and suggest constructive ways?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (c). The Government has decided that a comprehensive study on Wages, Incomes and Prices Policy should be undertaken immediately with a view to evolving an integrated Policy on Wages, Incomes and Prices. The Government has set up, in October, 1977, a Study Group on Wages, Incomes and Prices under the Chairmanship of Shri S. Bhoothalingam. The Study Group has been asked to prepare a draft Policy on wages, incomes and prices.

**Iron and Manganese Ore lying in Orissa State**

2409. SHRI P. K. KODIYAN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether about 20 lakh tonnes of iron ore and manganese ore are lying in different mines of the Orissa State;

(b) if so, whether it is because of the failure of the MMTC to lift the ore that such a huge stock has piled up in the mines;

(c) whether Orissa State Government have sought Centre's permission to allow the State Mining Corporation to export iron ore and manganese directly; and

(d) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG):

- (a) No, Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

#### Export of Sea Foods

2410. SHRI K. RAMAMURTHY Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) the amount of foreign exchange earned through the export of sea foods in the year 1976-77;

(b) whether Government propose to provide the necessary fillip to increase the export of sea food; and

(c) whether the Government propose to set up a deep sea fishing centre at Mandapam, Tamilnadu in order to increase the export of sea food and seaweeds?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG):

(a) Foreign exchange earned through exports of sea food in the year 1976-77 provisionally amounts to about Rs. 189 crores.

(b) Yes, Sir. Government proposes to provide the necessary fillip to increase the export of seafoods by various developmental measures, market and product research, publicity propaganda etc.

(c) There is no such proposal under the consideration of the Government at present.

#### Recruitment of Divisional Accountants in A.G.C.W. and M. New Delhi

2411. SHRI EBRAHIM SULAIMAN SAIT:  
SHRI D. G. GAWAI:

Will the Minister of FINANCE be pleased to state:

(a) whether the result of the competitive examination held in February, 1976 for initial recruitment for the post of Divisional Accountants in the Office of the Accountant General Commerce, Works and Miscellaneous, Ansal Bhavan Kasturba Gandhi Marg, New Delhi, has since been declared;

(b) if so, the number of candidates who appeared in the said examination and the names of those declared successful;

(c) the number of candidates who have since been given appointments; and

(d) the time by which all the remaining successful candidates will be appointed against the said posts?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir.

(b) 1198 candidates appeared in the examination, out of which 112 were declared successful. A statement giving their names is laid on the Table of the House. [Placed in Library. See No. LT-1291/77].

(c) and (d). The successful candidates were individually informed that the number of posts likely to be filled up as a result of the examination, including reservations for Scheduled Castes/Scheduled Tribes and Departmental candidates, would be 20 in order of merit and on occur-